

THE HIGH COURT OF ORISSA, CUTTACK

ORDER

Cuttack Dated 5th May, 2020

In view of extension of nationwide lockdown for a further period of two weeks w.e.f. 04.05.2020 to 17.05.2020 and issuance of new guidelines on lockdown measures by the Government of India, Ministry of Home Affairs, New Delhi vide Order No.40-3/2020-DM-I(A) Dtd.01.05.2020, the High Court of Orissa has been pleased to direct that the normal working of the High Court and the Sub-ordinate Courts in the State shall remain suspended till 17.05.2020.

Therefore, the lawyers and litigants can access and utilize the Orders & Judgments passed by the Hon'ble Court as available in the Court's official website (or print out thereof) in lieu of certified copies in the manner prescribed in Hon'ble Court's Notification No.4587 Dtd.25.03.2020 and that such arrangement shall remain in force till 17.05.2020.

The instruction issued earlier vide Court's Notification Dtd.15.04.2020 be extended till 17.05.2020.

BY ORDER,

*hush
5-5-2020*

REGISTRAR GENERAL

Memo No.....*4896(150)*...../ Dtd.....*05/05/2020*.....

Copy forwarded to the:-

1. Advocate General of Odisha, Cuttack.
2. Secretary, Orissa High Court Bar Association, Cuttack.
3. All Officers of the Court.
4. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
5. All Senior Secretaries/ Secretaries to the Hon'ble Judges.
6. All Superintendents of the Court.
7. The Technical Director, NIC, OHC for uploading in High Court Website.

for information and necessary action.

*Sm
5/5/2020*

DEPUTY REGISTRAR (JUDICIAL)